

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2638**

TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)

COMPLAINTS RECEIVED BY NHRC

2638. SHRIMATI PRATIMA MONDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints /requests received by the National Human Rights Commission during the last three years and the current year, year-wise;

(b) whether the number of such complaints/requests is on the rise and if so, the details thereof; and

(c) the steps taken by the Government to strengthen the mechanism for protection of human rights?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The number of complaints/requests received by National Human Rights Commission (NHRC) during the last three years and current year (up to 15.11.2021) is as under:

Year	Number of complaints/requests received
2018-19	89,584
2019-20	76,628
2020-21	74,968
2021-22 (upto 15.11.2021)	67,255

(c): The Government of India is committed to the protection and promotion of human rights. The Protection of Human Rights (PHR) Act, 1993, provides for a

robust mechanism for the same. The Act was amended in the year 2019, which, inter-alia, provides for the following, to further strengthen the mechanism:-

- (i) Increased Members from two to three (with at least one woman member)**
- (ii) Chairpersons of the National Commission for Backward Classes, National Commission for Protection of Child Rights and Chief Commissioner for Persons with Disabilities are included as deemed members of the NHRC.**
- (iii) NHRC to discharge functions relating to human rights cases of Union Territory of Delhi and State Human Rights Commissions (SHRC) to discharge functions relating to human rights of respective States & Union Territories assigned to them.**

NHRC through various workshops, seminars and camp sittings, makes efforts to sensitize officers including police officers in Central/State Governments for better understanding and protection of human rights.
